

Insurance Scheme for Government Employees

927. SHRI BISHWANATH JHUNJHUNWALA: Will the Minister of FINANCE be pleased to state:

(a) whether the Third Pay Commission had suggested that by paying Rs. 5 a Government employee might be given a policy of Rs. 5,000 and the actual amount will be refunded without interest if he retires;

(b) if so, at what stage the matter rests at present;

(c) whether a great majority of the employees want this scheme while their JCM representatives hold different views individually; and

(d) if so, whether Government propose to circulate the scheme for opinion and take a decision thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): (a) to (d). The Third Central Pay Commission had recommended an insurance scheme for Central Government employees, which on a monthly contribution of Rs. 5/- would provide a cover of Rs. 5000/- on death while in service to the family of the deceased Government servant and a return of the actual amount contributed by him without addition of any interest in case of superannuation or demission of office for any reason. The representatives of the Staff Side in the National Council of the JCM did not favour this scheme on the ground that the scheme covered only the risk of death during service and did not provide for any additional benefit on retirement. Accordingly, an improved scheme was prepared and circulated for the consideration of the Staff representatives. The modified scheme has since been accepted by them. Further action to implement the scheme is in hand.

Decision to Prohibit Manufacture of Coloured Sarees on Powerlooms

928. SHRI BISHWANATH JHUNJHUNWALA:

SHRI Z. M. KAHANDOLE:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have taken a decision to prohibit manufacture of coloured sarees on powerlooms;

(b) if so, whether this will seriously affect a very large number of Powerlooms in Maharashtra and those affected have appealed to Government in this matter; and

(c) if so, Government's reaction in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) Yes, Sir. The production of coloured sarees on powerlooms has been banned since 1966.

(b) and (c). Representations that the ban will seriously affect a large number of powerlooms in Maharashtra have been received; review of the ban has also been demanded. Government have considered all aspects of the matter and have decided to maintain the ban and to enforce the same strictly.

Export of Sugar

929. SHRI S. R. DAMANI: Will the Minister of COMMERCE be pleased to state:

(a) the figures of export of sugar in the current year upto 31st December, 1975 and prospects of further exports upto 31st March, 1976 and how do they compare with last two years' exports;

(b) the figures of unit value realizations for the above periods; and

(c) how do they compare with internal prices for levy sugar?

**THE DEPUTY MINISTER IN THE
MINISTRY OF COMMERCE (SHRI
VISHWANATH PRATAP SINGH):**

(a) to (c). The information is given in the statement attached.

Statement

Period	Quantity	Value	Quantity in Lakh Tonnes Value in Rs. Crores	
			Unit Value (Rs. per Tonne) Realization	Average internal Levy price (per Tonne)
1-4-1975 to 31-12-1975	7.14	301.97	4226	2287
1975-76 (likely)	12.00	460.00	4072	2287
1974-75	6.95	340.56	4900	2242
1973-74	2.48	41.89	1700	1596

Export of Silver

930. SHRI S. R. DAMANI: Will the Minister of FINANCE be pleased to state:

(a) the figures of export of silver in the current year, indicating quantity and value thereof;

(b) the countries to which it was exported; and

(c) the impact of export on the smuggling of this metal out of India?

**THE MINISTER OF STATE IN-
CHARGE OF THE DEPARTMENT OF
REVENUE AND BANKING (SHRI
PRANAB KUMAR MUKHERJEE):**

(a). Between 1-4-75 and 29-2-76 silver weighing 16,06,899 kgs. valued at Rs. 1,92,14,22,644 was exported from India.

(b) The exports were effected mainly to U.K., U.S.A., France, Switzerland Italy, Dubai and U.A.R.

(c) Intelligence reports and other indications confirm that illicit movement of silver has been checked effectively. Apart from the official exports of silver, the anti-smuggling drive has also contributed towards containing the unauthorised export of silver.

Increase made in the Emoluments of Pensioners

931. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) whether any increase has been made in the pension and dearness allowance of pensioners during the last three years; and

(b) if so, the increase made at each time for each one of the categories of the pensioners?

**THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRIMATI
SUSHILA ROHATGI):**

(a) and (b). Increase in pension. As a result of the recommendations of the Third Pay Commission the following decisions were taken:—

(i) The pension is calculated on the basis of 33/80 instead of 30/80 of the average emoluments of 36 months prior to retirement.

(ii) The maximum quantum of pension has been raised from Rs. 675 p.m. to Rs. 1,000 p.m.

(iii) The maximum amount of DCR Gratuity has been raised from Rs. 24,000 to Rs. 30,000.